

## **Tripura Pension Scheme for Cancer Patients.**

GOVERNMENT OF TRIPURA  
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT  
AGARTALA : TRIPURA.

No.F.3(63)/DSWE/PEN.CELL/2011(L)/683(231)

Dated, Agartala, the 12th May, 2016.

NOTIFICATION

The Governor, Tripura is pleased to hereby introduce a **Pension Scheme for Cancer Patients** with immediate effect. The details of the scheme are as follows :-

1. **Name of the Scheme :** Pension Scheme for Cancer Patients.
2. **Eligibility Criteria for Beneficiaries :**
  - i) The applicant must be a resident of Tripura,
  - ii) Annual income of the person should not exceed Rs. One Lakh Fifty Thousand Rupees (Rs.1,50,000/-) per annum, and
  - iii) No member of the family of the person should be in Government service. ('Family' for this purpose would mean father, mother, son(s) or unmarried daughter(s), as the case may be).
3. **Rate of Pension :** Rs. 600/- per month per beneficiary.
4. **Method of selection of Beneficiaries :**

Applications would be invited in the prescribed form (at **Annexure** to this notification) from the eligible persons by giving wide publicity through print and electronic media. Application should be submitted to the office of the Child Development Project Officer (CDPO) of the concerned area, along with requisite documents mentioned in the above form.

5. **Sanctioning Authority :**

The CDPOs will sanction the pension to the eligible persons with prior approval of the Government.

6. **Evaluation and Monitoring :**

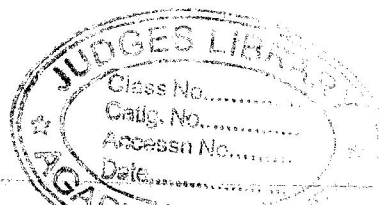
The Department would monitor the progress of payment of selected Beneficiaries in each month and submit a report to the govt. in each month.

7. **Others :-**

The Govt. may make any change in the scheme as and when required.

By order of the Governor,

Sd/- Illegible  
Additional Secretary to the  
Government of Tripura.



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